

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 240
(To be answered on the 3rd February 2022)

PRIVATISATION OF AIRPORTS

240. MS. DEBASREE CHAUDHURI
SHRIMATI POONAM MAHAJAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the total number of airports controlled by private companies, the Union Government and the State Governments;
- (b) the details of the steps taken by the Government to ensure the welfare of workers in airports which have been privatised;
- (c) whether the Government proposes to impose a limit on the number of airports a single private entity can own and operate or any other steps to prevent the monopoly on airports by one corporate entity and if so, the details thereof;
- (d) the details of the bidding process and results for those airports which have been privatised, including total bidders and respective bids; and
- (e) the details of airports which the Government proposes to privatise in future?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a): Presently, there are 140 operational airports in the country, which includes 130 airports, 02 Water aerodromes and 08 Heliports. Details of these airports are given below:

- (i) 113 airports are under Central Government including airports of Airports Authority of India (AAI)
- (ii) 18 airports/Water Aerodromes/Heliports are under various State Governments
- (iii) 05 airports are Private
- (iv) 04 Non-AAI airports are Joint Venture Airports

(b): On implementation of Public Private Partnership (PPP) in AAI airports, employees of AAI have choice to either remain with AAI or opt to join PPP partner as their employee. Those who continue to be with AAI are governed by the terms and conditions of service of AAI and those who opt for private player are governed by the terms and conditions of service of the respective private company.

(c): The Government of India is yet to decide the transaction modalities for next set of airports to be leased out under PPP mode.

(d): During 2018-19, AAI had undertaken bidding for PPP at its six airports namely Ahmedabad, Jaipur, Lucknow, Guwahati, Mangaluru and Thiruvananthapuram. The Per Passenger Fee (PPF) payable to AAI was the bidding parameter. A total of 32 bids from 10 entities were received for these six airports. The airport-wise details of PPF quoted by the winning bidder for these six airports are as under:

Ahmedabad- Rs. 177

Jaipur- Rs. 174

Lucknow- Rs. 171

Guwahati- Rs. 160

Mangaluru- Rs. 115

Thiruvananthapuram- Rs. 168

(e): As per National Monetization Pipeline (NMP), 25 AAI airports have been earmarked for leasing out over the years 2022 to 2025 namely Bhubaneshwar, Varanasi, Amritsar, Trichy, Indore, Raipur, Calicut, Coimbatore, Nagpur, Patna, Madurai, Surat, Ranchi, Jodhpur, Chennai, Vijayawada, Vadodara, Bhopal, Tirupati, Hubli, Imphal, Agartala, Udaipur, Dehradun and Rajahmundry.

* * * *